



HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2026

Un-Starred Questions

23rd February, 2026

Total Question - 32

Beautification of the Pond

1 Sh. Sunil Satpal Sangwan (Dadri):

Will the Public Works (B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government for the beautification work of the pond being constructed in the name of former Chief Minister Master Hukam Singh at the Dungar wala johad in Dadri City; and

b) if so, the time by which the beautification work of the said pond is likely to be started and completed?

To Establish Government PG College

2 Sh. Sunil Satpal Sangwan (Dadri):

Will the Higher Education Minister be pleased to state: -

a) whether it is a fact that an announcement was made by the Government to establish Government Post-Graduate College in Dadri city; and

b) if so, whether there is any proposal under consideration of the Government to establish the said college in the old Mini Secretariat building togetherwith the time by which the said college is likely to be established in the aforementioned building?

To Connect Electricity Connection with Village Supply Line

3 Sh. Randhir Panihar (Nalwa):

Will the Energy Minister be pleased to state: -

a) whether it is a fact that the large number of electricity connections of Dhanies are connected with the tubewell electricity lines in Nalwa Assembly Constituency; and

b) if so, whether there is any proposal under consideration of the Government to connect the said electricity connections with the round o'clock electricity line of villages togetherwith the details thereof?

The Details of CSR Funds

4 Ch. Mamman Khan (Ferozepur Jhirka):

Will the Chief Minister be pleased to state: -

a) whether any directions have been issued by the Government to ensure that Corporate Social Responsibility (CSR) funds are utilised strictly for village development activities in the areas affected by slaughter houses operating in District Nuh; if so, the details of such directions;

b) the year-wise amount of CSR funds incurred/spent by each slaughter house operating in District Nuh during the last five years; and

c) the village-wise and year-wise details of works or activities on which such CSR funds have been spent?

Number of Discontinued Pensioners

5 Smt. Manju Choudhary (Nangal Chaudhry):

Will the Social Justice & Empowerment Minister be pleased to state: -

a) the total number of pensioners in the Nangal Chaudhry Assembly Constituency whose pensions have been discontinued in the last one year; and

b) the reasons for which these pensions have been discontinued?

Total Number of Stadiums

6 Smt. Vinesh (Julana):

Will the Minister of State for Sports be pleased to state: -

a) the total number of sports stadiums in the State;

b) the total number of coaches in the State;

c) the number of new sports stadiums which are under consideration of the Government in the State; and

d) the number of vacant posts of coaches in the State?

To Complete the Construct Work of Water Works

7 Smt. Savitri Jindal (Hisar):

Will the Chief Minister be pleased to state: -

a) whether it is a fact that the construction of the proposed water works in Sector 33, Hisar has been pending for a long time; and

b) if so, the time by which the construction work of the abovesaid water works is likely to be completed?

The Total Number of Empanelled Private Hospitals Under Ayushman Yojana

8 Sh. Aditya Devilal (Dabwali):

Will the Medical Education & Research Minister be pleased to state: -

a) the total number of people from economically weaker sections, Scheduled Castes and Backward Classes who have received treatment under 'Ayushman Yojana' in State from the year 2014 to January 2026 togetherwith

the total expenditure incurred alongwith the year-wise and district/tehsil/block-wise details thereof;

b) the number and names of private hospitals empanelled under the Ayushman Yojana of Government from the year 2018 to 2026;

c) the year-wise and district/tehsil/block-wise details regarding irregularities leading to the de-empanelment of private hospitals from the year 2018 to 2026; and

d) the actions taken by the Government against the abovesaid defaulting private hospitals?

To Fill-up the Vacant Posts of Doctors, Nurses, Pharmacist and Paramedical Staff

9 Sh. Arjun Chautala (Rania):

Will the Health Minister be pleased to state: -

a) the number of sanctioned posts of Doctor, Nurse, Pharmacist, Paramedical staff etc. of various categories in the health department in the State togetherwith the category wise number of posts lying vacant as on date togetherwith the details thereof; and

b) whether there is any proposal under consideration of the Government to fill-up the said vacant posts in the State; if so, the time by which the said vacant posts are likely to be filled togetherwith the details thereof ?

Details of Grievances Related to Parivar Pehchan Patra.

10 Sh. Aditya Surjewala (Kaithal):

Will the Chief Minister be pleased to state: -

a) the total PPP-related grievances received during the year 2022-23, 2023-24, 2024-25 and 2025-26 (till to date) togetherwith the month-wise, district-wise and category-wise break-up (wrongful death declarations, inflated income, data entry errors, wrongful caste noted); and

b) the average time taken for grievance disposal togetherwith the category- wise and district-wise details thereof alongwith the number of complaints pending beyond 30, 60, 90 and 180 days ?

The Details of BPL Ration Cards.

11 **Sh. Aditya Surjewala (Kaithal):**

Will the Minister of State for Food, Civil Supplies & Consumer Affairs be pleased to state: -

- a) the district-wise, month-wise and year-wise number of active BPL (Below Poverty Line) ration cards in State from January 2024 to January 2026;
- b) the district-wise and month-wise number of new BPL cards issued and the number of BPL cards cancelled from January 2024 to January 2026;
- c) the district-wise number of applications for BPL cards pending as on January 2026; and
- d) the average time taken from application to issuance of BPL cards from January 2024 to January 2026 togetherwith the district-wise details thereof?

To Construct an International level Cricket Stadium

12 **Sh. Jagmohan Anand (Karnal):**

Will the Minister of State for Sports be pleased to state whether there is any proposal under consideration of the Government to construct an international-level cricket stadium in Karnal; if so, the details thereof?

The Details of Cancer Patients.

13 **Sh. Shishpal Keharwala (Kalanwali):**

Will the Health Minister be pleased to state: -

- a) whether the Government has district-wise authenticated data regarding cancer patients during the last ten years in the areas of district Sirsa situated along and around the Ghaggar River; if so, the year-wise details thereof;

b) whether there is any linkage between such cases and Ghaggar River/groundwater pollution; if so, whether any health check-up or cancer screening camps have been organized by the Government in the villages located along the banks of the Ghaggar River; and

c) whether the Government has conducted any investigation to ascertain whether heavy metals (such as arsenic, uranium, lead, etc.)

To Install Shallow Tube-wells

14 Sh. Induraj Singh Narwal (Baroda):

Will the Irrigation & Water Resource Minister be pleased to state: -

a) whether any survey has been conducted by the Government in any village of the Baroda Assembly Constituency to install Shallow tube-wells specifically for protecting crops from damage caused by excessive moisture and waterlogging (Chauva);

b) if so, the name of the concerned villages, the date of the survey and the action taken by the Government thereon; and

c) if not, whether any plan is likely to be formulated by the Government to conduct a survey in Baroda Assembly Constituency immediately and install tube-wells to address this issue?

To Construct a Sewerage Treatment Plant

15 Smt. Pooja (Mullana):

Will the Public Health Engineering Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct a Sewerage Treatment Plant (STP) in village Saha of Mullana Assembly Constituency; and

b) if so, the time by which the construction work of the abovesaid STP is likely to be started?

The Number of Village Ponds

16 Smt. Pooja (Mullana):

Will the Rural Development Minister be pleased to state: -

- a) the total number of village ponds in Mullana Assembly Constituency;
- b) the number of village ponds cleaned by the Government during the last two years in Mullana Assembly Constituency togetherwith the names of the villages; and
- c) the time by which the remaining village ponds are likely to be cleaned?

Number of Emergency Response Vehicles (ERVs)

17 Smt. Pooja (Mullana):

Will the Chief Minister be pleased to state: -

- a) the number of Emergency Response Vehicles (ERVs) purchased by the Government in State during the year 2021 togetherwith the number of such vehicles presently in service;
- b) the number of permanent and part-time drivers (separately) deployed by the Government for operating these Emergency Response Vehicles togetherwith their shift-wise duty hours; and
- c) the number of officials trained to handle medical emergencies under the Dial-112 Project?

To Construct the Road

18 Sh. Manmohan Bhadana (Samalkha):

Will the Irrigation & Water Resources Minister be pleased to state: -

- a) whether it is a fact that a road along with minor was proposed to be constructed by the Government from GT Road, Karhans to village Patti Kalyana as per Chief Minister's Announcement No. 27716;
- b) whether it is also a fact that the said work was to be executed by the Irrigation Department as decided in a meeting between Irrigation Department and Public works (B&R) Department; and

c) if so, the reasons for which the said road has not been constructed so far togetherwith the time by which the abovesaid road is likely to be constructed?

Number of Cases Registered Against Women Atrocities

19 **Jassi Petwar (Narnaund):**

Will the Chief Minister be pleased to state: -

a) the number of cases of atrocities/crimes against women registered in Narnaund Police Station during the last one year togetherwith the number of cases in which investigation has been completed alongwith the cases which are still pending; and

b) the reasons for pendency of the abovesaid cases togetherwith the details thereof?

To Increase the Water Supply Capacity of Minor.

20 **Sh. Vikas Saharan (Kalayat):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) whether it is a fact that the water supply capacity of the Kailram Minor can be significantly increased by rectifying the heavy seepage and implementing technical improvements near village Peoda , thereby ensuring adequate irrigation water for the tail-end farmers;

b) if so, whether there is any proposal under consideration of the Government to fix the seepage issues and carry out technical upgrades at the said location;

c) whether an estimate for the repair and technical rectification of the Kailram Minor near Village Peoda has been prepared; if so, the total estimated cost of the project;

d) whether the Government has conducted any technical survey or seepage audit of this minor; if so, the key findings and conclusions of the survey report; and

e) the time by which the abovesaid works are likely to be sanctioned and

executed?

To Construct the Four Lane Road

21 Sh. Anil Yadav (Kosli):

Will the Public Works (B&R) Minister be pleased to state: -

(a) whether there is any proposal under consideration of the Government to construct the four lane road from Rewari to Mahendergarh via Dahina and Kanina ; and

(b) If so, the present status of the abovesaid proposal togetherwith the time by which it is likely to be approved and implemented by the Government ?

To Ensure Regular and Clean Drinking Water Supply.

22 Smt. Renu Bala (Sadhaura):

Will the Public Health Engineering Minister be pleased to state: -

a) whether the Government is aware of the irregular as well as contaminated/dirty water supply in Sadhaura town; and

b) the steps taken by the Government to ensure regular and clean drinking water supply in Sadhaura town?

To Start Construction Work of Kendriya Vidyalaya.

23 Ch. Aftab Ahmed (Nuh):

Will the School Education Minister be pleased to state: —

a) whether it is a fact that land for establishment of a Kendriya Vidyalaya has been provided by the Gram Panchayat of village Salhaheri; and

b) if so, the time by which the construction work of the said Kendriya Vidyalaya is likely to be started?

The Details of Pending Recommendation of the Reports.

24 Ch. Aftab Ahmed (Nuh):

Will the Chief Minister be pleased to State:-

- a) the dates on which the Haryana Administrative Reforms Commission has submitted its reports to the Government since its inception togetherwith the details thereof;
- b) the content and key recommendations contained in each of the reports submitted by the said Commission;
- c) the recommendations accepted and implemented by the Government in respect of each report submitted by the Commission togetherwith the details thereof;
- d) the specified steps taken by the Government to implement the reports submitted during the year 2008 and 2009;
- e) whether all the recommendations of the reports submitted in 2008 and 2009 have been fully implemented; if not, the reasons for the delay; and
- f) the time by which the pending recommendations of the reports submitted in 2008 and 2009 are likely to be implemented by the Government togetherwith the details thereof ?

To Supply Adequate Drinking Water

25 Sh. Satish Kumar Phagna (Faridabad NIT):

Will the Public Health Engineering Minister be pleased to state: -

- a) whether it is a fact that about 25 to 30 MLD of drinking water is being supplied in the NIT area of Faridabad, whereas the actual requirement of the area is approximately 45 to 50 MLD; if so, the reasons for this shortfall; and
- b) whether there is any proposal under consideration of the Government to ensure the supply of adequate drinking water in the NIT area of Faridabad; if so, the details thereof togetherwith the time by which the abovesaid proposal is likely to materialized?

To Extend the Four Laning Work of Road.

26 Chaudhary Akram Khan (Jagadhari):

Will the Public Works (B&R) Minister be pleased to state: -

- a) the time by which the four-laning work on National Highway-907 up to Tajewala is likely to be completed; and
- b) whether there is any proposal under consideration of the Government to extend the abovesaid four-laning work up to Paonta Sahib; if so, the details thereof?

To Complete the Repair, Renovation and Beautification Works of the Stadium.

27 Sh. Bharat Bhushan Batra (Rohtak):

Will the Minister of State For Sports be pleased to state:—

- a) whether it is a fact that Rajiv Gandhi Sports Stadium in Rohtak, which spread over about 112 acres and being the largest stadium in State, is presently in a poor and neglected condition;
- b) whether it is also a fact that basic facilities in the stadium, particularly toilets are poorly maintained and drug syringes have been found therein;
- c) whether there was a proposal of the Government to spend ₹28 crore on repair, renovation and beautification of the said stadium;
- d) if so, the detailed break-up of the amount sanctioned, released and actually spent so far togetherwith the head-wise details thereof;
- e) the details of works completed under the said proposal; and
- f) the time by which the remaining repair, renovation and beautification works are likely to be completed?

To Regularize the Seasonal Employees

28 Sh. Bharat Bhushan Batra (Rohtak):

Will the Cooperation Minister be pleased to state:—

- a) whether it is a fact that Sugar Mill, Rohtak (Bhali Anandpur) has engaged Sh. Rakesh Kumar and six other employees on the post of Clerk on a seasonal/daily-wage basis since 16.12.1998;
- b) the time by which the abovesaid employees are likely to be regularized as seasonal employees; and
- c) whether there is any proposal under consideration of the Government to regularize the said employees in compliance with the orders of the Hon'ble High Court in CWP No. 31304 of 2025 dated 31.12.2025 and COCP No. 3417 of 2024 (O&M) dated 10.12.2024, providing for regularization of employees

having more than 10 years of service; if so, the time by which above said proposal is likely to be materialized?

To Start Medical and Non-Medical Faculties in Women's College

29 Sh. Rajbir Fartia (Loharu):

Will the Higher Education Minister be pleased to state: -

- a) whether it is a fact that a large building constructed in the year 2011 for a Women's College at village Bahal has not been used till to date; if so, the reasons thereof; and
- b) the present status in regard to start the Medical and Non-Medical faculties in the abovesaid Women's College?

To Construct a CHC

30 Sh. Rajbir Fartia (Loharu):

Will the Health Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to construct a Community Health Centre (CHC) in the Bahal area; and
- b) if so, the time by which the abovesaid CHC is likely to be constructed?

To Open a Nursing College

31 Smt. Geeta Bhukkal (Jhajjar):

Will the Medical Education & Research Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to open a Nursing College in each district of the State;
- b) whether there is also any proposal under consideration of the Government to open a Nursing College at District Headquarters in Jhajjar; and
- c) if so, the time by which the abovesaid Nursing College is likely to be

opened?

The Present Status of CETP

32 Sh. Ghanshyam Saraf (Bhiwani):

Will the Industries & Commerce Minister be pleased to state the present status of the newly constructed Common Effluent Treatment Plant (CETP) set-up in Sector-26 of Bhiwani city togetherwith the time by which the abovesaid CETP is likely to be made operational?
